NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.18/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 23/2008	
NAME OF THE COMPANY	Sanghi SEZ Pvt Ltd	
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (04) Others	
NAME OF THE RESPONDENT(S)	Sanghi SEZ Pvt Ltd& (11) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amande Reddy	Ado	924651212	1- April 12
C-Shilpa representing on behalf of	Counsel fel P2 & PAp	9849866556	Sy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaran	R-2	9849056652	Ly
P. Avil Mukhanji step Com Remoh Boeler Countjer Rous Saugh	Adv	98853142324	P. gult 1/2

Heard Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Petitioner and Mr.S.Chidambaram, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)